

IN THE COURT OF SH. VISHAL SINGH, ASJ-03  
WEST DISTRICT, TIS HAZARI COURTS: DELHI

State Vs. 1. Vinod Mahto  
2. Manoj Mahto

FIR No. 159/16

PS Patel Nagar

U/s. 302/325/34 IPC

09.06.2020

The court of undersigned is on duty as Designated Court to hear applications for interim bail preferred by panel lawyers of DSLSA on the basis of criteria laid down by Hon'ble High Powered Committee of Delhi High Court, as per office order dated 19/05/2020 of Ld. District & Sessions Judge, West.

Present : Ld. Addl. PP for the State.

Sh. Ashish Aggarwal, Counsel for applicant/accused.

Case file received by transfer vide order dated 30/05/2020 of Ld. ASJ, West District, THC, upon the understanding that the present application falls under criteria laid down by Hon'ble High Powered Committee of Delhi High Court for grant of interim bail.


Report received from the Jail Superintendent.

Report received from the IO/SHO, PS Patel Nagar.

TCR be called from the concerned Court.

Put up with trial court record on 12/06/2020.

12/6.

  
(VISHAL SINGH)  
SPECIAL DESIGNATED  
COURT, DELHI  
ASJ-03, WEST,  
TIS HAZARI COURTS  
09.06.2020

IN THE COURT OF SH. VISHAL SINGH, ASJ-03  
WEST DISTRICT, TIS HAZARI COURTS: DELHI

State Vs. 1. Vinod Mahto  
2. Manoj Mahto  
FIR No. 159/16  
PS Patel Nagar  
U/s. 302/325/34 IPC

09.06.2020

The court of undersigned is on duty as Designated Court to hear applications for interim bail preferred by panel lawyers of DSLSA on the basis of criteria laid down by Hon'ble High Powered Committee of Delhi High Court, as per office order dated 19/05/2020 of Ld. District & Sessions Judge, West.

Present : Ld. Addl. PP for the State.

Sh. Ashish Aggarwal, Counsel for applicant/accused.


Case file received by transfer vide order dated 30/05/2020 of Ld. ASJ, West District, THC, upon the understanding that the present application falls under criteria laid down by Hon'ble High Powered Committee of Delhi High Court for grant of interim bail.

Report received from the Jail Superintendent.

Report received from the IO/SHO, PS Patel Nagar.

TCR be called from the concerned Court.

Put up with trial court record on 12/06/2020.

  
(VISHAL SINGH)  
SPECIAL DESIGNATED  
COURT, DELHI  
ASJ-03, WEST,  
TIS HAZARI COURTS  
09.06.2020

12/6

IN THE COURT OF SH. VISHAL SINGH, ASJ-03  
WEST DISTRICT, TIS HAZARI COURTS: DELHI

State Vs. Aamir Khan  
FIR No. 326/16  
PS Vikas Puri  
U/s. 302/307/452/427/147/148/149/34/120B IPC

09.06.2020

The court of undersigned is on duty as Designated Court to hear applications for interim bail preferred by panel lawyers of DSLSA on the basis of criteria laid down by Hon'ble High Powered Committee of Delhi High Court, as per office order dated 19/05/2020 of Ld. District & Sessions Judge, West.

Present : Ld. Addl. PP for the State.

Sh. S.P. Sharma, Counsel for applicant/accused.

Case file received by transfer vide order dated 30/05/2020 of Ld. ASJ, West District, THC, upon the understanding that the present application falls under criteria laid down by Hon'ble High Powered Committee of Delhi High Court for grant of interim bail.

Report be called from the Jail Superintendent.

Report be called from the IO/SHO, PS Vikas Puri.

TCR be called from the concerned Court.

Put up with trial court record on 12/06/2020.

(VISHAL SINGH)  
SPECIAL DESIGNATED  
COURT, DELHI  
ASJ-03, WEST,  
TIS HAZARI COURTS  
09.06.2020

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**IN THE COURT OF SH. VISHAL SINGH, ASJ-03  
WEST DISTRICT, TIS HAZARI COURTS: DELHI**

State Vs. Sunny @ Lallu  
FIR No. 862/14  
PS Rajouri Garden  
U/s. 302/307/34 IPC

09.06.2020

The court of undersigned is on duty as Designated Court to hear applications for interim bail preferred by panel lawyers of DSLSA on the basis of criteria laid down by Hon'ble High Powered Committee of Delhi High Court, as per office order dated 19/05/2020 of Ld. District & Sessions Judge, West.

Present : Ld. Addl. PP for the State.

Sh. Kuldeep Singh, Counsel for applicant/accused.


Case file received by transfer vide order dated 30/05/2020 of Ld. ASJ, West District, THC, upon the understanding that the present application falls under criteria laid down by Hon'ble High Powered Committee of Delhi High Court for grant of interim bail.

Report be called from the Jail Superintendent.

Report be called from the IO/SHO, PS Rajouri Garden.

TCR be called from the concerned Court.

Put up with trial court record on 12/06/2020.

12/6.  
issue  
  
**(VISHAL SINGH)  
SPECIAL DESIGNATED  
COURT, DELHI  
ASJ-03, WEST,  
TIS HAZARI COURTS  
09.06.2020**

2  
IN THE COURT OF SH. VISHAL SINGH, ASJ-03  
WEST DISTRICT, TIS HAZARI COURTS: DELHI

2  
IN THE COURT OF SH. VISHAL SINGH, ASJ-03  
WEST DISTRICT, TIS HAZARI COURTS: DELHI

State Vs. Hamir @ Amir Paiya  
FIR No. 698/19  
PS Rajouri Garden  
U/s. 392/394/307/34 IPC

09.06.2020

The court of undersigned is on duty as Designated Court to hear applications for interim bail preferred by panel lawyers of DSLSA on the basis of criteria laid down by Hon'ble High Powered Committee of Delhi High Court, as per office order dated 19/05/2020 of Ld. District & Sessions Judge, West.

Present : Ld. Addl. PP for the State.

Sh. Hasibuddin, Counsel for applicant/accused.


Case file received by transfer vide order dated 30/05/2020 of Ld. ASJ, West District, THC, upon the understanding that the present application falls under criteria laid down by Hon'ble High Powered Committee of Delhi High Court for grant of interim bail.

Report be called from the Jail Superintendent.

Report be called from the IO/SHO, PS Rajouri Garden.

TCR be called from the concerned Court.

Put up with trial court record on 12/06/2020.

*issue*  
*12/6*  
  
(VISHAL SINGH)  
SPECIAL DESIGNATED  
COURT, DELHI  
ASJ-03, WEST,  
TIS HAZARI COURTS  
09.06.2020

**IN THE COURT OF SH. VISHAL SINGH, ASJ-03  
WEST DISTRICT, TIS HAZARI COURTS: DELHI**

State Vs. Lalit Chandna  
FIR No. 318/17  
PS Moti Nagar  
U/s. 302/394/397/34 IPC

09.06.2020

The court of undersigned is on duty as Designated Court to hear applications for interim bail preferred by panel lawyers of DSLSA on the basis of criteria laid down by Hon'ble High Powered Committee of Delhi High Court, as per office order dated 19/05/2020 of Ld. District & Sessions Judge, West.

Present : Ld. Addl. PP for the State.

Sh. Yogesh Sharma, Counsel for applicant/accused.


Case file received by transfer vide order dated 30/05/2020 of Ld. ASJ, West District, THC, upon the understanding that the present application falls under criteria laid down by Hon'ble High Powered Committee of Delhi High Court for grant of interim bail.

Report be called from the Jail Superintendent.

Report be called from the IO/SHO, PS Moti Nagar.

TCR be called from the concerned Court.

Put up with trial court record on 12/06/2020.

  
**(VISHAL SINGH)  
SPECIAL DESIGNATED  
COURT, DELHI  
ASJ-03, WEST,  
TIS HAZARI COURTS  
09.06.2020**

IN THE COURT OF SH. VISHAL SINGH, ASJ-03  
WEST DISTRICT, TIS HAZARI COURTS: DELHI

State Vs. Deepanshu @ Pappu  
FIR No. 468/15  
PS Patel Nagar  
U/s. 302/394/397/411 IPC

09.06.2020

The court of undersigned is on duty as Designated Court to hear applications for interim bail preferred by panel lawyers of DSLSA on the basis of criteria laid down by Hon'ble High Powered Committee of Delhi High Court, as per office order dated 19/05/2020 of Ld. District & Sessions Judge, West.

Present : Ld. Addl. PP for the State.

Sh. A.K. Gupta, Ld.Counsel for applicant/accused.


Case file received by transfer vide order dated 30/05/2020 of Ld. ASJ, West District, THC, upon the understanding that the present application falls under criteria laid down by Hon'ble High Powered Committee of Delhi High Court for grant of interim bail.

Report received from the Jail Superintendent.

Report be called from the IO/SHO, PS Patel Nagar.

TCR be called from the concerned Court.

Put up with trial court record on 12/06/2020.

  
(VISHAL SINGH)  
SPECIAL DESIGNATED  
COURT, DELHI  
ASJ-03, WEST,  
TIS HAZARI COURTS  
09.06.2020

IN THE COURT OF SH. VISHAL SINGH, ASJ-03  
WEST DISTRICT, TIS HAZARI COURTS: DELHI

State Vs. Indra Devi  
FIR No. 295/10  
PS Moti Nagar  
U/s. 302/34 IPC

09.06.2020

The court of undersigned is on duty as Designated Court to hear applications for interim bail preferred by panel lawyers of DSLSA on the basis of criteria laid down by Hon'ble High Powered Committee of Delhi High Court, as per office order dated 19/05/2020 of Ld. District & Sessions Judge, West.

Present : Ld. Addl. PP for the State.

Sh. Vipul Shrivastav, Sh. Rajender Vats, Sh. Aditya Sharda, Ld. Counsel for applicant/accused.

Case file received by transfer vide order dated 30/05/2020 of Ld. ASJ, West District, THC, upon the understanding that the present application falls under criteria laid down by Hon'ble High Powered Committee of Delhi High Court for grant of interim bail.

Report received from IO/SHO PS Mianwali Nagar.

Report be called from the Jail Superintendent.

TCR be called from the concerned Court.

Put up with trial court record on 12/06/2020.

*issue*  
*12/6*

(VISHAL SINGH)  
SPECIAL DESIGNATED  
COURT, DELHI  
ASJ-03, WEST,  
TIS HAZARI COURTS  
09.06.2020



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IN THE COURT OF SH. VISHAL SINGH, ASJ-03  
WEST DISTRICT, TIS HAZARI COURTS: DELHI

Bail application  
State Vs. Jagdish  
FIR No. 115/19  
PS Anand Parbat  
U/s. 498A/304B/34 IPC

09.06.2020

The court of undersigned is on duty as Designated Court to hear applications for interim bail preferred by panel lawyers of DSLSA on the basis of criteria laid down by Hon'ble High Powered Committee of Delhi High Court, as per office order dated 19/05/2020 of Ld. District & Sessions Judge, West.

Present : Ld. Addl. PP for the State.

Sh. Kanwarpreet Singh, Ld. Counsel for applicant/accused.

Case file received by transfer vide order dated 30/05/2020 of Ld. ASJ, West District, THC, upon the understanding that the present application falls under criteria laid down by Hon'ble High Powered Committee of Delhi High Court for grant of interim bail.


Report received from the IO/SHO PS Anand Parbat.

Report received from Jail Superintendent.

TCR be called from the concerned Court.

Put up for 12/06/2020.

12/6 .

  
(VISHAL SINGH)  
SPECIAL DESIGNATED  
COURT, DELHI  
ASJ-03, WEST,  
TIS HAZARI COURTS  
09.06.2020

IN THE COURT OF SH. VISHAL SINGH, ASJ-03  
WEST DISTRICT, TIS HAZARI COURTS: DELHI

Application No. 413/2020  
State Vs. Sudhir Kumar  
FIR No. 463/18  
PS Nihal Vihar  
U/s. 304B/498A/34 IPC

09.06.2020

The court of undersigned is on duty as Designated Court to hear applications for interim bail preferred by panel lawyers of DSLSA on the basis of criteria laid down by Hon'ble High Powered Committee of Delhi High Court, as per office order dated 19/05/2020 of Ld. District & Sessions Judge, West.

Present : Ld. Addl. PP for the State.

Sh. Ramesh Chander Ld. Counsel for applicant/accused.


Case file received by transfer vide order dated 30/05/2020 of Ld. ASJ -08, West District, THC, upon the understanding that the present application falls under criteria laid down by Hon'ble High Powered Committee of Delhi High Court for grant of interim bail.

Report received from the Jail Superintendent.

Report be called from IO/SHO PS Nihal Vihar.

TCR be called from the concerned Court.

Put up for 12/06/2020.

  
(VISHAL SINGH)  
SPECIAL DESIGNATED  
COURT, DELHI  
ASJ-03, WEST,  
TIS HAZARI COURTS  
09.06.2020

1

**IN THE COURT OF SH. VISHAL SINGH, ASJ-03  
WEST DISTRICT, TIS HAZARI COURTS: DELHI**

Application No. 597/2020  
State Vs. Himanshu Tyagi @ Hunny  
FIR No. 353/17  
PS Mundka  
U/s. 307/34 IPC & 25/27 Arms Act.

09.06.2020

The court of undersigned is on duty as Designated Court to hear applications for interim bail preferred by panel lawyers of DSLSA on the basis of criteria laid down by Hon'ble High Powered Committee of Delhi High Court, as per office order dated 19/05/2020 of Ld. District & Sessions Judge, West.

Present : Ld. Addl. PP for the State.  
Sh. B.P. Sharma, Ld. Counsel for applicant/accused.

Case file received by transfer vide order dated 30/05/2020 of Ld. ASJ -08, West District, THC, upon the understanding that the present application falls under criteria laid down by Hon'ble High Powered Committee of Delhi High Court for grant of interim bail.


Report received from the Jail Superintendent.

Report be called from IO/SHO PS Mundka

TCR be called from the concerned Court.

Put up for 12/06/2020.

*issue*  
*12/6.*

  
**(VISHAL SINGH)  
SPECIAL DESIGNATED  
COURT, DELHI  
ASJ-03, WEST,  
TIS HAZARI COURTS  
09.06.2020**

**IN THE COURT OF SH. VISHAL SINGH, ASJ-03  
WEST DISTRICT, TIS HAZARI COURTS: DELHI**

Application No. 690/2020  
State Vs. Munna Paswan  
FIR No. 53/17  
PS Kiriti Nagar  
U/s. 302/34 IPC

09.06.2020

The court of undersigned is on duty as Designated Court to hear applications for interim bail preferred by panel lawyers of DSLSA on the basis of criteria laid down by Hon'ble High Powered Committee of Delhi High Court, as per office order dated 19/05/2020 of Ld. District & Sessions Judge, West.

Present : Ld. Addl. PP for the State.

Sh. Rajan Bhatia Ld. Counsel for applicant/accused.

Case file received by transfer vide order dated 30/05/2020 of Ld. ASJ -08, West District, THC, upon the understanding that the present application falls under criteria laid down by Hon'ble High Powered Committee of Delhi High Court for grant of interim bail.

Report received from IO/SHO PS Kirti Nagar

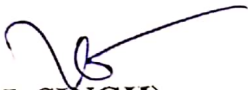
Report be called from the Jail Superintendent.

TCR be called from the concerned Court.

Put up for 12/06/2020.

issue

12/6.

  
(VISHAL SINGH)  
SPECIAL DESIGNATED  
COURT, DELHI  
ASJ-03, WEST,  
TIS HAZARI COURTS  
09.06.2020

IN THE COURT OF SH. VISHAL SINGH, ASJ-03  
WEST DISTRICT, TIS HAZARI COURTS: DELHI

Application No. 733/2020  
State Vs. Himanshu Tyagi  
FIR No. 353/17  
PS Mundka  
U/s. 307/34 IPC & 25/27 Arms Act.

09.06.2020

The court of undersigned is on duty as Designated Court to hear applications for interim bail preferred by panel lawyers of DSLSA on the basis of criteria laid down by Hon'ble High Powered Committee of Delhi High Court, as per office order dated 19/05/2020 of Ld. District & Sessions Judge, West.

Present : Ld. Addl. PP for the State.

Sh. Rajan Bhatia Ld. Counsel for applicant/accused.


Case file received by transfer vide order dated 30/05/2020 of Ld. ASJ -08, West District, THC, upon the understanding that the present application falls under criteria laid down by Hon'ble High Powered Committee of Delhi High Court for grant of interim bail.

Report received from the Jail Superintendent.

Report received from IO/SHO PS Mundka

TCR be called from the concerned Court.

Put up for 12/06/2020.

  
(VISHAL SINGH)  
SPECIAL DESIGNATED  
COURT, DELHI  
ASJ-03, WEST,  
TIS HAZARI COURTS  
09.06.2020

12/6

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2  
**IN THE COURT OF SH. VISHAL SINGH, ASJ-03  
WEST DISTRICT, TIS HAZARI COURTS: DELHI**

State Vs. Pankaj @ Dinesh  
FIR No. 195/18  
PS Miyawali Nagar  
U/s. 307/34 IPC 25/27 & 54/59 A.Act

09.06.2020

The court of undersigned is on duty as Designated Court to hear applications for interim bail preferred by panel lawyers of DSLSA on the basis of criteria laid down by Hon'ble High Powered Committee of Delhi High Court, as per office order dated 19/05/2020 of Ld. District & Sessions Judge, West.

Present : Ld. Addl. PP for the State.

Sh. Rajan Bhatia Ld. Counsel for applicant/accused.


Case file received by transfer vide order dated 30/05/2020 of Ld. ASJ -08, West District, THC, upon the understanding that the present application falls under criteria laid down by Hon'ble High Powered Committee of Delhi High Court for grant of interim bail.

Report received from Jail Superintendent.

Report received from the IO/SHO PS Miyawali Nagar

TCR be called from the concerned Court.

Put up for 12/06/2020.

  
**(VISHAL SINGH)  
SPECIAL DESIGNATED  
COURT, DELHI  
ASJ-03, WEST,  
TIS HAZARI COURTS  
09.06.2020**

IN THE COURT OF SH. VISHAL SINGH, ASJ-03  
WEST DISTRICT, TIS HAZARI COURTS: DELHI

Bail application 603/20  
State Vs. Amit @ Meeta  
FIR No. 585/16  
PS Ranhola  
U/s. 302/404/34 IPC

09.06.2020

The court of undersigned is on duty as Designated Court to hear applications for interim bail preferred by panel lawyers of DSLSA on the basis of criteria laid down by Hon'ble High Powered Committee of Delhi High Court, as per office order dated 19/05/2020 of Ld. District & Sessions Judge, West.

Present : Ld. Addl. PP for the State.

Sh. Akshay Shokin, Ld. Counsel for applicant/accused.


Case file received by transfer vide order dated 30/05/2020 of Ld. ASJ -08, West District, THC, upon the understanding that the present application falls under criteria laid down by Hon'ble High Powered Committee of Delhi High Court for grant of interim bail.

Report received from the IO/SHO PS Ranhola.

Report received from Jail Superintendent.

TCR be called from the concerned Court.

Put up for 10/06/2020.

  
(VISHAL SINGH)  
SPECIAL DESIGNATED  
COURT, DELHI  
ASJ-03, WEST,  
TIS HAZARI COURTS

09.06.2020

10/6.

IN THE COURT OF SH. VISHAL SINGH, ASJ-03  
WEST DISTRICT, TIS HAZARI COURTS: DELHI

State Vs. Sudeep Kumar  
FIR No. 62/18  
PS Rajouri Garden  
U/s. 302/147/149/120B IPC

09.06.2020

The court of undersigned is on duty as Designated Court to hear applications for interim bail preferred by panel lawyers of DSLSA on the basis of criteria laid down by Hon'ble High Powered Committee of Delhi High Court, as per office order dated 19/05/2020 of Ld. District & Sessions Judge, West.

Present : Ld. Addl. PP for the State.

Sh. Pravesh Dabas, Counsel for applicant/accused.


Case file received by transfer vide order dated 30/05/2020 of Ld. ASJ, West District, THC, upon the understanding that the present application falls under criteria laid down by Hon'ble High Powered Committee of Delhi High Court for grant of interim bail.

Report received from the IO/SHO, PS Rajouri Garden.

Report be called from the Jail Superintendent.

TCR be called from the concerned Court.

Put up with trial court record on 10/06/2020.

  
(VISHAL SINGH)  
SPECIAL DESIGNATED  
COURT, DELHI  
ASJ-03, WEST,  
TIS HAZARI COURTS  
09.06.2020



IN THE COURT OF SH. VISHAL SINGH, ASJ-03  
WEST DISTRICT, TIS HAZARI COURTS: DELHI

State Vs. Yeshu @ Rajbir  
FIR No. 375/09  
PS Nangloi  
U/s. 302/120B IPC & 25 A. Act.

09.06.2020

The court of undersigned is on duty as Designated Court to hear applications for interim bail preferred by panel lawyers of DSLSA on the basis of criteria laid down by Hon'ble High Powered Committee of Delhi High Court, as per office order dated 19/05/2020 of Ld. District & Sessions Judge, West.

Present : Ld. Addl. PP for the State.

Sh. Pardeep Khatri, Counsel for applicant/accused.


Case file received by transfer vide order dated 30/05/2020 of Ld. ASJ, West District, THC, upon the understanding that the present application falls under criteria laid down by Hon'ble High Powered Committee of Delhi High Court for grant of interim bail.

Report be called from the Jail Superintendent.

Report be called from the IO/SHO, PS Nangloi.

TCR be called from the concerned Court.

Put up with trial court record on 10/06/2020.

  
(VISHAL SINGH)  
SPECIAL DESIGNATED  
COURT, DELHI  
ASJ-03, WEST,  
TIS HAZARI COURTS  
09.06.2020

IN THE COURT OF SH. VISHAL SINGH, ASJ-03  
WEST DISTRICT, TIS HAZARI COURTS: DELHI

State Vs. Abhishek Bhardwaj  
FIR No. 1763/15  
PS Rajouri Garden  
U/s. 302/201 IPC

09.06.2020

The court of undersigned is on duty as Designated Court to hear applications for interim bail preferred by panel lawyers of DSLSA on the basis of criteria laid down by Hon'ble High Powered Committee of Delhi High Court, as per office order dated 19/05/2020 of Ld. District & Sessions Judge, West.

Present : Ld. Addl. PP for the State.

Ms. Archana Sharma,, Counsel for applicant/accused.

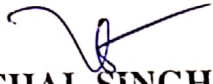
Case file received by transfer vide order dated 30/05/2020 of Ld. ASJ, West District, THC, upon the understanding that the present application falls under criteria laid down by Hon'ble High Powered Committee of Delhi High Court for grant of interim bail.

Report be called from the Jail Superintendent.

Report be called from the IO/SHO, PS Rajouri Garden.

TCR be called from the concerned Court.

Put up with trial court record on 10/06/2020.

  
(VISHAL SINGH)  
SPECIAL DESIGNATED  
COURT, DELHI  
ASJ-03, WEST,  
TIS HAZARI COURTS  
09.06.2020

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IN THE COURT OF SH. VISHAL SINGH, ASJ-03  
WEST DISTRICT, TIS HAZARI COURTS: DELHI

State Vs. Raj Kumar @ Ballu  
FIR No. 294/17  
PS Mianwali Nagar  
U/s. 302/307 IPC

09.06.2020

The court of undersigned is on duty as Designated Court to hear applications for interim bail preferred by panel lawyers of DSLSA on the basis of criteria laid down by Hon'ble High Powered Committee of Delhi High Court, as per office order dated 19/05/2020 of Ld. District & Sessions Judge, West.

Present : Ld. Addl. PP for the State.

Sh. Ravi Soni, Ld. Counsel for applicant/accused.

Case file received by transfer vide order dated 30/05/2020 of Ld. ASJ, West District, THC, upon the understanding that the present application falls under criteria laid down by Hon'ble High Powered Committee of Delhi High Court for grant of interim bail.


Report received from IO/SHO PS Mianwali Nagar.

Report received from the Jail Superintendent.

TCR be called from the concerned Court.

Put up with trial court record on 10/06/2020.

10/6.

  
(VISHAL SINGH)  
SPECIAL DESIGNATED  
COURT, DELHI  
ASJ-03, WEST,  
TIS HAZARI COURTS  
09.06.2020

IN THE COURT OF SH. VISHAL SINGH, ASJ-03  
WEST DISTRICT, TIS HAZARI COURTS: DELHI

State Vs. Sunil @ Teja  
FIR No. 29/11  
PS Crime Branch West  
U/s. 186/307/353/34 IPC & 25/27 A.Act

09.06.2020

The court of undersigned is on duty as Designated Court to hear applications for interim bail preferred by panel lawyers of DSLSA on the basis of criteria laid down by Hon'ble High Powered Committee of Delhi High Court, as per office order dated 19/05/2020 of Ld. District & Sessions Judge, West.

Present : Ld. Addl. PP for the State.

Ms. Seema Gupta, Counsel for applicant/accused.


Case file received by transfer vide order dated 30/05/2020 of Ld. ASJ, West District, THC, upon the understanding that the present application falls under criteria laid down by Hon'ble High Powered Committee of Delhi High Court for grant of interim bail.

Report be called from the Jail Superintendent.

Report be called from the IO/SHO, PS Crime Branch, West.

TCR be called from the concerned Court.

Put up with trial court record on 10/06/2020.

  
(VISHAL SINGH)  
SPECIAL DESIGNATED  
COURT, DELHI  
ASJ-03, WEST,  
TIS HAZARI COURTS  
09.06.2020

IN THE COURT OF SH. VISHAL SINGH, ASJ-03  
WEST DISTRICT, TIS HAZARI COURTS: DELHI

State Vs. Manjit Dabas @ Kalu  
FIR No. 875/17  
PS Ranhola  
U/s. 302/308/323/148/149/174A/34 IPC

09.06.2020

The court of undersigned is on duty as Designated Court to hear applications for interim bail preferred by panel lawyers of DSLSA on the basis of criteria laid down by Hon'ble High Powered Committee of Delhi High Court, as per office order dated 19/05/2020 of Ld. District & Sessions Judge, West.

Present : Ld. Addl. PP for the State.

Sh. D.V. Goel, Counsel for applicant/accused.


Case file received by transfer vide order dated 30/05/2020 of Ld. ASJ, West District, THC, upon the understanding that the present application falls under criteria laid down by Hon'ble High Powered Committee of Delhi High Court for grant of interim bail.

Report be called from the Jail Superintendent.

Report be called from the IO/SHO, PS Ranhola.

TCR be called from the concerned Court.

Put up with trial court record on 10/06/2020.

  
(VISHAL SINGH)  
SPECIAL DESIGNATED  
COURT, DELHI  
ASJ-03, WEST,  
TIS HAZARI COURTS  
09.06.2020

**IN THE COURT OF SH. VISHAL SINGH, ASJ-03  
WEST DISTRICT, TIS HAZARI COURTS: DELHI**

Application No. 505/2020  
State Vs. Faizan Ahmed  
FIR No. 372/18  
PS Nangloi  
U/s. 498A/304B/377/34 IPC

09.06.2020

**The court of undersigned is on duty as Designated Court to hear applications for interim bail preferred by panel lawyers of DSLSA on the basis of criteria laid down by Hon'ble High Powered Committee of Delhi High Court, as per office order dated 19/05/2020 of Ld. District & Sessions Judge, West.**

Present : Ld. Addl. PP for the State.

Sh. Mohd. Abid Ld. Counsel for applicant/accused.

Case file received by transfer vide order dated 30/05/2020 of Ld. ASJ -08, West District, THC, upon the understanding that the present application falls under criteria laid down by Hon'ble High Powered Committee of Delhi High Court for grant of interim bail.

Report received from IO/SHO PS Nangloi.

Report received from the Jail Superintendent.

TCR be called from the concerned Court.

Put up for 10/06/2020.



**(VISHAL SINGH)  
SPECIAL DESIGNATED  
COURT, DELHI  
ASJ-03, WEST,  
TIS HAZARI COURTS**

**09.06.2020**

IN THE COURT OF SH. VISHAL SINGH, ASJ-03  
WEST DISTRICT, TIS HAZARI COURTS: DELHI

State Vs. Raman  
FIR No. 62/18  
PS Rajouri Garden  
U/s. 302/147/149/120B IPC

09.06.2020

The court of undersigned is on duty as Designated Court to hear applications for interim bail preferred by panel lawyers of DSLSA on the basis of criteria laid down by Hon'ble High Powered Committee of Delhi High Court, as per office order dated 19/05/2020 of Ld. District & Sessions Judge, West.

Present : Ld. Addl. PP for the State.

→ Sh. Pravesh Dabas, Counsel for applicant/accused.


Case file received by transfer vide order dated 30/05/2020 of Ld. ASJ, West District, THC, upon the understanding that the present application falls under criteria laid down by Hon'ble High Powered Committee of Delhi High Court for grant of interim bail.

Report received from the IO/SHO, PS Rajouri Garden.

Report be called from the Jail Superintendent.

TCR be called from the concerned Court.

Put up with trial court record on 10/06/2020.

  
(VISHAL SINGH)  
SPECIAL DESIGNATED  
COURT, DELHI  
ASJ-03, WEST,  
TIS HAZARI COURTS  
09.06.2020

IN THE COURT OF SH. VISHAL SINGH, ASJ-03  
WEST DISTRICT, TIS HAZARI COURTS: DELHI

State Vs. Rahul Kumar  
FIR No. 41/17  
PS Paschim Vihar East  
U/s. 302/201 IPC

09.06.2020

The court of undersigned is on duty as Designated Court to hear applications for interim bail preferred by panel lawyers of DSLSA on the basis of criteria laid down by Hon'ble High Powered Committee of Delhi High Court, as per office order dated 19/05/2020 of Ld. District & Sessions Judge, West.

Present : Ld. Addl. PP for the State.

Sh. Sandeep Kumar & Sh. Pawan Kumar, Counsel for applicant/accused.


Case file received by transfer vide order dated 30/05/2020 of Ld. ASJ, West District, THC, upon the understanding that the present application falls under criteria laid down by Hon'ble High Powered Committee of Delhi High Court for grant of interim bail.

Report be called from the Jail Superintendent.

Report be called from the IO/SHO, PS Paschim Vihar East.

TCR be called from the concerned Court.

Put up with trial court record on 10/06/2020.

  
(VISHAL SINGH)  
SPECIAL DESIGNATED  
COURT, DELHI  
ASJ-03, WEST,  
TIS HAZARI COURTS  
09.06.2020

issue

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